

HIGH COURT OF JUDICATURE AT HYDERABAD

FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

VACATIONS – Summer Vacation, 2018 – High Court of Judicature at Hyderabad – Sitting Arrangements – Notification – Issued.

ROC.NO.2846/SO/2017

DATED:28.04.2018

NOTIFICATION NO.11/SO/2018

It is hereby notified that the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh will be closed for Summer Vacation, 2018 from Thursday the 3rd May, 2018 to Friday the 1st June, 2018. (both days inclusive)

During the Vacation, the following Hon'ble Judges will be sitting in the High Court of Judicature at Hyderabad, for hearing the matters as mentioned in the table:

FIRST HALF

First Half of Vacation Courts during Summer Vacation, 2018 starts from **Thursday the 3rd May, 2018 to Friday the 18th May, 2018** (both days inclusive)

Sl. No.	Filing date	Court working day	Names of the Hon'ble Judges	Bench/Single Matters
1.	08.05.2018 (Tuesday)	10.05.2018 (Thursday)	Hon'ble Sri Justice U.Durga Prasad Rao	Division Bench
2.	15.05.2018 (Tuesday)	17.05.2018 (Thursday)	Hon'ble Sri Justice Abhinand Kumar Shavili	
1.	08.05.2018 (Tuesday)	10.05.2018 (Thursday)	Hon'ble Sri Justice T.Sunil Chowdary	Single Bench
2.	15.05.2018 (Tuesday)	17.05.2018 (Thursday)		

SECOND HALF

Second Half of Vacation Courts during Summer Vacation, 2018 starts from **Saturday the 19th May, 2018 to Friday the 1st June, 2018** (both days inclusive)

Sl. No.	Filing date	Court working day	Names of the Hon'ble Judges	Bench/Single Matters
1.	22.05.2018 (Tuesday)	24.05.2018 (Thursday)	Hon'ble Sri Justice S.V.Bhatt Hon'ble Smt. Justice J.Uma Devi	Division Bench
2.	22.05.2018 (Tuesday)	24.05.2018 (Thursday)	Hon'ble Dr. Justice Shameem Akther	Single Bench
1.	29.05.2018 (Tuesday)	31.05.2018 (Thursday)	Hon'ble Sri Justice S.V.Bhatt Hon'ble Dr. Justice Shameem Akther	Division Bench
2.	29.05.2018 (Tuesday)	31.05.2018 (Thursday)	Hon'ble Sri Justice A. Shankar Narayana	Single Bench

Note:

- 1) After completion of Division Bench work their Lordships will take up Single Bench matters.
- 2) The Hon'ble Senior Judge will allocate the subject matters.

VACATION OFFICERS FOR THE FIRST HALF

FROM 3rd MAY, 2018 TO 18th MAY, 2018

1. Sri P.Sreedhar Rao, Deputy Registrar
2. Sri C.V.Mallikarjuna Varma, Assistant Registrar
3. Sri K.Tata Rao, Assistant Registrar
4. Smt. A.Saraswathi, Assistant Registrar

VACATION OFFICERS FOR THE SECOND HALF

FROM 19th MAY, 2018 TO 1st JUNE, 2018

1. Sri B.S.Chiranjeevi, Deputy Registrar (Now promoted as J.R.)
2. Sri P.Venkata Ramana, Assistant Registrar
3. Sri T.Krishna Kumar, Assistant Registrar
4. Sri K.Venkaiah, Assistant Registrar

Hon'ble Vacation Judges will hold the Court on the date mentioned as above to hear the following types of matters, as their Lordships think fit.

- i. Habeas Corpus
 - ii. Anticipatory bail
 - iii. Bail applications, if bail is refused by Magistrates and Sessions Judges/Additional Sessions Judges.
 - iv. Any other urgent matter, which cannot wait till the end of the vacation (such as eviction/dispossession, demolition etc.) specifically permitted by the Senior Vacation Judge.
 - v. Notice of any application of urgent nature shall be given to the Vacation Officers before 1-30 p.m. on the day of filing.
- 1) All lunch motions/urgent mentions relating to the Hon'ble Division Bench shall be moved before the Hon'ble Senior Judge sitting in the Hon'ble Division Bench.
 - 2) All lunch motions/urgent mentions relating to the Hon'ble Single Bench shall be moved before the Hon'ble Single Judge only.
 - 3) Routine matters will not be taken up during vacation, except with the permission of the Hon'ble Senior Vacation Judge.
 - 4) No pending case except there is a specific order to post during the vacation shall be taken in vacation.
 - 5) No policy and administrative matters shall be taken up during vacation.


REGISTRAR GENERAL

To

- 1) The Pri. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
- 5) The Officers concerned.
- 6) All the Unit Heads in the States of Telangana and Andhra Pradesh.
- 7) All the Officers, High Court of Judicature at Hyderabad.
- 8) All the Section Heads, High Court of Judicature at Hyderabad.
- 9) The Director, A.P.Judicial Academy, Secunderabad.
- 10) The Member Secretary, A.P. State Legal Services Authority, Hyderabad and Telangana State Legal Services Authority, Hyderabad.
- 11) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 12) The Advocate General, State of Telangana, Hyderabad.
- 13) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 14) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 15) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 16) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.

- 17)The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 18)The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi (Amaravathi), Guntur District - 522237.
- 19)The Deputy Director, High Court Arbitration & Mediation Centre, Hyderabad.
- 20)The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 21)The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 22)The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
- 23)The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 24)The Secretary General, Supreme Court of India, New Delhi.
- 25)The Registrar, All High Courts in India.
- 26)The Registrar, Railway Claims Tribunal, Hyderabad.
- 27)The Registrar, Income Tax Tribunal, Hyderabad.
- 28)The Registrar, A.P. Lokayukta, Hyderabad.
- 29)The Registrar, State Consumers Redressal Forum, Hyderabad.
- 30)The Secretary, Bar Council of A.P., Hyderabad.
- 31)The Accountant General, Andhra Pradesh & Telangana, Hyderabad.
- 32)The Public Prosecutor for the State of Telangana at High Court of Judicature at Hyderabad.
- 33)The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature at Hyderabad.
- 34)The Administrator, Government Pleaders, Hyderabad.
- 35)The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 36)The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 37)The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 38)The Director of Prosecutions, Hyderabad.
- 39)The Commissioner of Printing and Stationery Department, A.P.Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
- 40)The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 41)The President, Telangana High Court Advocates' Association, High Court of Judicature at Hyderabad.
- 42)The President, Andhra Pradesh High Court Advocates' Association, High Court of Judicature at Hyderabad
- 43) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 44)The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 45)The Director, All India Radio, Public Gardens, Hyderabad.
- 46)The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
- 47) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 48)The Deputy Director, Public Relations, Telangana Secretariat and Andhra Pradesh Secretariat, Hyderabad.
- 49)The Overseer, High Court of Judicature at Hyderabad.
- 50) SPARE.

} With a request for making necessary announcement

} For publication in the Newspaper